

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 04th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 95/2023 IA No. 332/2023	Tenny Jose & 3 Ors Vs Prathap Pillai	Mr. Pradeep Joy	
WITH				
2	Comp App (AT) (CH) (Ins) No. 96/2023 For Condone Delay IA No. 335/2023 For Stay IA No. 334/2023	Tenny Jose & 2 Ors Vs Prathap Pillai	Mr. Pradeep Joy	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 135/2023 For Condone Delay IA No. 451/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr. J Narayanaswamy	
4	Comp App (AT) (CH) (Ins) No. 231/2023 Leave to file IA No. 747/2023 For Stay IA No. 748/2023	M/S.ICICI Bank Limited & Anr. Vs M/S Skylark Ithaka Buyers Welfare Association & 7 Ors.	M/s Shivakumar & Suresh	
5	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
7	TA No. 204/2021 (Comp App (AT) (Ins) No. 1160/2019)	State Bank of India & Anr Vs M/s Scotts Garments Limited & Ors.	Mr. Sanjay Kapur	Ms. Tahura Anzar-R3 Ms. Sunita Sharma R4

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan-R1 Mr. NP Vijaykumar-R2
10	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 Interim Relief IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr.V. Ravi Kumar	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi-R10

11	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
12	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs Sakthi Sugars Ltd. & 8 Ors	Mr. AS Bhargav Nath	Mr. H Karthik Seshadri- R1
13	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
14	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
15	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
16	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
17	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
18	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
19	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
20	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
21	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
22	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
23	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
24	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
25	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S.	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		

26	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
27	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
28	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
29	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
30	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
31	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
32	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3

33	Comp App (AT) (CH) (Ins) No. 228/2023 For Condone Delay IA No. 741/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34	TA No. 52/2022 (CA (AT) No. 343/2019	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. Ravi Raghunath	Mr. Goutham Shivshankar- R2 & R5
35	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John- R4 & R6 Mr. Prasad Vijayakumar- R5
		WITH		
36	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
37	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. JR Jayant Mr. Pranava Charan
38	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
39	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
		WITH		

40	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma and 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
41	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & Ors	Mr. M.Pretham	Mr. Vikram Hegde Mr. Abhishek Kumar
42	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
43	Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
44	Comp App (AT) (CH) No 64/2022 For Stay IA No 692/2022 IA No.693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
45	Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Hussian	Mr. T.V.S. Kumar
46	Comp App (AT) (CH) (Ins) No. 387/2022 For Urgent Hearing IA No. 922/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3

2.00 P.M
(Virtual Mode)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Giriaj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
48	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech Pvt. Ltd WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
49	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors. WITH	Mr. Shri Venkatesh	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
50	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors. WITH	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
51	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 M/s RRG & Associates- R2 Ms. Shanmitha R3
52	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To Implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj WITH	Mr. VV Sivakumar	Mr. AG Sathyanarayana

53	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors. WITH	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3
54	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr. WITH	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
55	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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